

drastic cut in the excise levy on plastics to bring the prices near the level in other countries;

(b) if so, what was the extent of the cut recommended;

(c) what other suggestions were made by the Group to encourage production of plastics under the Fourth Plan; and

(d) if so, Government's decision thereon?

The Minister of State in the Ministry of Petroleum and Chemicals (Shri Alagesan): (a) The Planning Group for Petro-chemicals recommended that excise levies on plastics and in general on all petro-chemicals be set at as low a level as possible in order that production costs could compare with those in other countries;

(b) No specific extent of the cut in the excise duty has been recommended;

(c) To encourage production of plastics and petro-chemicals in the Fourth Plan, the Group recommended the following measures as well:

- (i) Exemption of excise duty on intermediates;
- (ii) Exemption of import duty on Catalysts;
- (iii) "Adoption of single point Sales-Tax" on finished products;
- (iv) Reduction in rail transportation costs and
- (v) Keeping the cost of naphtha and other petro-chemical feed-stocks at as low a level as possible.

(d) The recommendations of the Planning Group are currently being examined in the light of the developments which have taken place recently.

Expenditure on Rehabilitation

1750. { Shri P. C. Borooah:
Shri P. R. Chakraverti:

Will the Minister of Rehabilitation be pleased to state:

(a) the total amount spent by the

Central Government since partition on the rehabilitation of displaced persons from Pakistan;

(b) the break up of this expenditure on various principal items of rehabilitation; and

(c) the amount given by Government to each State as loans and as grants for rehabilitation of these refugees?

The Minister of Rehabilitation (Shri Tyagi): (a) Rs. 401.66 crores upto 31st March, 1964.

(b) and (c). Two Statements have been laid on the Table of the House. [Placed in Library. See No. LT-3718/64].

पाकिस्तानियों का अनधिकृत प्रवेश

1751. श्री बादशाह गुप्त : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि 1963-64 में पूर्वी तथा पश्चिमी पाकिस्तान से अलग-अलग कितने पाकिस्तानी अनधिकृत रूप से भारत के विभिन्न राज्यों में घुस आये हैं ?

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री हाथी) : एक विवरण संलग्न है।

विवरण

राज्य	पूर्वी पाकिस्तान से अवैध प्रवेश करने वाले पाकिस्तानियों की संख्या	पश्चिमी पाकिस्तान से अवैध प्रवेश करने वाले पाकिस्तानियों की संख्या
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